

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 27th April, 2018

NO.LJ (B) 4/2018/104 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming Bye- Election to 53 – Ampati (ST) Legislative Assembly Constituency for a period upto the end of Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the powers of Executive/Sector/Zonal Magistrates	To be placed with District/Sub-Division
1.	Shri Majnu Hajong, IPO, DCIC, Ampati	Within South West Garo Hills District, Ampati.	Deputy Commissioner, South West Garo Hills District, Ampati.
2.	Shri Charseng Ch. Marak, AS & WCO, Soil & Water Conservation Office, Ampati	- do -	- do -
3.	Shri Freddy Ochi N. Sangma, Asstt. Engineer, PWD, Garobadha	- do -	- do -
4.	Shri Lastine Sangma, SDO, PHE, Ampati.	- do -	- do -
5.	Shri Frederick A. Sangma, FM, DCIC, Ampati	- do -	- do -
6.	Shri Sanyang A. Sanma, Horticulture Dev. Officer, Zikzak Dev. Block	- do -	- do -
7.	Dr. Nokman A. Sangma, AH & Vety Officer, Betasing Dev. Block	- do -	- do -
8.	Shri Saljong A. Sangma, Border Area Dev. Officer, Kalaichar	- do -	- do -
9.	Shri Dylan Minty Sangma, A.E.E, PWD (Rds), Ampati	- do -	- do -
10.	Shri Hironya Basumatary, A.D.H, Ampati.	- do -	- do -
11.	Shri Jerry R. Marak, Horticulture Dev. Officer, Betasing Dev. Block	- do -	- do -
12.	Shri Tengtang Ch. Marak, A.E.E (TC), PWD (Rds), Ampati	- do -	- do -

13.	Shri Nilberstone Sangma, AEE, (PWD),(Road), Mahendraganj	- do -	- do -
14.	Dr. Bannie Balsrang M.Sangma, AH & Vety Officer, Zikzak Dev. Block	- do -	- do -
	RESERVED		
1.	Smti Trida B.Sangma, Tourist Officer, Ampati	- do -	- do -
2.	Shri Saikat Sinha, ADO, Ampati	- do -	- do -
3.	Smti Sanghita P.Mara, BADO, Ampati	- do -	- do -
4.	Shri Babilan K.Marak, Housing Inspector, Ampati	- do -	- do -
5.	Shri Minchi L.G.Momin, ADO, Betasing	- do -	- do -


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO.LJ (B)4/2018/104-A,

Dated Shillong, the 27th April, 2018

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Garo Hills District, Ampati. With a request to circulate to all Officers concerned. This has a reference to No. SWGHA/EL-5/Bye-Election/2018/1013, dt. 26th April, 2018
4. Personnel & A.R (A) Department.
5. Election Department.
6. *DEO, Law (A) Deptt for uploading the Notification in Law Deptt. web site.*
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By order etc...,


Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
